

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 11 of 2018

IN THE MATTER OF:

ITC Ltd.

...Appellant

Versus

Competition Commission of India

...Respondent

ORDER

04.01.2021 Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**